

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
LOK SABHA  
UNSTARRED QUESTION NO. 2448  
ANSWERED ON 10.12.2024

**PHASE-III OF FAME SCHEME**

**2448. SHRI VISHWESHWAR HEGDE KAGERI:  
SHRI V K SREEKANDAN:  
SHRI DINESHBHAI MAKWANA:  
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:  
SHRI YOGENDER CHANDOLIA:**

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

- (a) whether the Government is planning to launch the phase three of Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME) scheme in order to meet the need and demand for electric vehicles and if so, the details thereof;
- (b) whether the Government is working on the inputs received and efforts are being made to address the issues in the first two phases of the Faster Adoption and Manufacturing of Electric Vehicles scheme and if so, the details thereof;
- (c) whether the Government has provided public transport vehicles to the Government of NCT of Delhi and Kerala under FAME Scheme and if so, the details thereof and if not, the reasons therefor; and
- (d) the details of vehicles provided under FAME Scheme to the Government of NCT of Delhi during the last five years?

**ANSWER  
THE MINISTER OF STATE FOR HEAVY INDUSTRIES  
(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

**(a):** No Sir. However, the Ministry of Heavy Industries has notified PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme on 29<sup>th</sup> September, 2024 with an outlay of ₹10,900 crore. It is a two-year scheme which aims to support electric vehicles including e-2W, e-3W, e-Trucks, e-buses, e-Ambulances, EV public charging stations and upgradation of testing agencies.

**(b):** Yes, the Government has worked on the inputs received and efforts are being made to address the issues in the first two phases of the FAME scheme. The issues have been addressed in the PM E-DRIVE scheme notified on 29<sup>th</sup> September 2024. These are as follows:

- i. The Phased Manufacturing Program (PMP) which outlines the localization of EV components over time, is being continued with as a push towards Make in India.
- ii. Provisions have been made to ensure compliance by the OEMs.
- iii. Undertaking in the form of an Integrity pact is being taken from applicant OEMs to obviate any malpractices in the financial matters.
- iv. Annual strip down test / Periodic Surveillance Assessment (PSA) to be conducted by Testing agencies to check compliance to PMP.

**(c) & (d):** Under FAME India Scheme Phase-II, 1,321 electric buses have been allotted for NCT of Delhi during the last five years. No electric bus has been allotted for the State of Kerala under FAME-II Scheme.

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